

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 755 of 2020**

**IN THE MATTER OF:**

**Sh. Sanjay Kumar Choudhary**

**...Appellant**

**Versus**

**Creative Infraheights Pvt. Ltd. & Anr.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Praveen Mahajan, Advocate.**

**For Respondent: Mr. Pankaj Kumar Singhal, Pawan Kumar Ray, Mr. Akhilesh Gusain and Mr. Riju Mani Talukddar, Advocates for RP.**

**Mr. Gajgamani and Ms. Nainika Sharma, Advocates.**

**O R D E R**  
**(Virtual Mode)**

**22.02.2021** In terms of the order dated 17.11.2020 Learned Counsel for the 'Resolution Professional' filed his status report on 24.11.2020, which is taken on record. Learned Counsel for the 'RP' is directed to serve copy of the status report to the Learned Counsel for the Appellant and Respondent No. 1 within one week.

Pleadings are complete.

List the Appeal 'For hearing' on **8<sup>th</sup> March, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**